

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **24.04.2023** (MONDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)

**10:20 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha,  
Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 385/2022 IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1
2	Comp App (AT) (CH) No 76/2022 & IA No. 722,723 & 752/2022	Hyde Engineering + Consulting Inc Vs Karan Manocha & 4 Ors	Mr. Pawan Jhabakh	Ms. Shireen Sethna Baria- R1

**10:25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava,  
Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 87/2021 (Comp App (AT) No. 129/2019 IA No.47 & 1086/2022 & 288/2023)	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors.  <b>WITH</b>	Mr. D Abhinav Rao	Mr. K. Udhyakumar - R2 Ms. Geetika Sharma- R3 & R4
2	TA No. 88/2021 (Comp App (AT) No.148/2019 IA No. 287/2023)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	Mr. S.Vivekananda	Mr. K. Udhyakumar -R2 Ms. Geetika Sharma- R3 & R4 Mr. Abhinav Rao- R6 & R7

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla  
Member (Technical)**

For Admission (Fresh Cases)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1	Comp App (AT) (CH) (Ins) 99/2023 For Delay in Representation IA No. 375/2023 For Condone Delay IA No. 383/2023 For Stay IA No. 384/2023	Korah John Vs JM Financial Asset Reconstruction Company Limited	Mr. B Ashok Shenoy	

For Hearing (Part Heard)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
2	Comp App (AT) (CH) (Ins) No. 51/2021 For Urgent Hearing IA No. 117/2021 For Stay IA No. 116/2021	Guruprasad V Hishobkar Vs Shree Aashraya Souhard Credit Society Limited & Anr	Ms. S. Manjula Devi	Mr. BS Theerthesh R1 Mr. Chandramouli Prabhakar - R2
3	TA No. 79/2021 (Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021 For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Lakshmi Menon	Mr. Darpan KM- R1 Mr. Sathyanarayanan Vashishth -R5 Mr. Tushar Singh R12 Mr. Ashok Kriplani R18

For Admission (After Notice)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4	Comp App (AT) (CH) (Ins) No. 63/2022 For Stay IA No. 133/2022 For Exemption IA No.134/2022 Leave to file IA No. 135/2022	Eastern Power Distribution Company of Andhra Pradesh Ltd Vs Bodugu Sudhakar & 2 Ors	Mr. Rakesh K Sharma	Mr. Y Suryanarayana- R3

5	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
6	Comp App (AT) (CH) (Ins) No. 200/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
7	Comp App (AT) (CH) (Ins) No. 201/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
8	Comp App (AT) (CH) (Ins) No. 202/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
9	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
10	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Mr. Anant Merathia	Mr. Mayan H Jain
11	Comp App (AT) (CH) (Ins) No. 342/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Grains and Mills (P) Ltd <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mrs.Kalpana G., Liquidator Mr. Eswara Rao
12	Comp App (AT) (CH) (Ins) No. 343/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Logistics (P) Ltd <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mrs.Kalpana G., Liquidator Mr. Eswara Rao
13	Comp App (AT) (CH) (Ins) No. 344/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Consumer Products (P) Ltd <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mrs.Kalpana G., Liquidator Mr. Eswara Rao
14	Comp App (AT) (CH) (Ins) No. 345/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Nutritions (P) Ltd <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mrs.Kalpana G., Liquidator Mr. Eswara Rao

15	Comp App (AT) (CH) (Ins) No. 346/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Proteins (P) Ltd	Mr. R. Umasuthan Mr. K Bhaskar	Mrs.Kalpana G., Liquidator Mr. Eswara Rao
16	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 For Directions IA No. 269/2023	Park Energy Pvt. Ltd. Vs State Bank of India & Anr	Mr. Dhananjaya Sud	Mr. Pranava Charan-R1
17	Comp App (AT) (CH) (Ins) No. 71/2023 For Emergent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb @ Mohammed Vs Union Bank of India & Anr.	Dr. KS Ravichandran	M/s NVS Associates
18	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs State Bank of India	Mr. KK Vijay Vigneshwar	Mr. AG Sathyanarayana For Caveator
19	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
20	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
21	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
22	Comp App (AT) (CH) No. 29/2023	Anika Gupta Vs Radha Ballabh Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
23	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
24	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta Vs Sulochana Gupta	Mr. PB Krishan	Mr. A Kumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin & Anr. Vs Pegasus Asset Recovery P Ltd	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh- R2 Mr. Ravindra Beleyur
26	Comp. App (AT) (CH) (Ins) No. 294/2021 For Condone Delay IA No. 627/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd	M/s Poovayya & Co	Mr. ML Sharma
27	Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy- R1 Mr. Bijoy P Pulipra R2
28	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma
29	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 For Early Hearing IA No. 21/2023	Mr Babu Manoharan Jaikumar Christhuran Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1
30	TA (AT) No. 44/2022 (CA (AT) No. 324/2019)	M/s Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors	Mr. TK Bhaskar	Mr. Saurabh Agarwal - R5

31	TA (AT) No. 47/2022 (CA (AT) No. 286/2019)	Brahmagiri Realtors Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors	Mr. Chandramouli Prabhakar	Mr. K Ravindranath- R1, R5, R7
32	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd.  <b>WITH</b>	Mr. Rohan Rajasekaran	
33	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y.Suryanarayana	Mr. Rohan Rajasekaran- -R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4
34	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),  
9, CGO Complex, Lodhi Road, New Delhi 110  
003.

Dated: 01<sup>st</sup> April, 2023

**NOTICE**

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-  
Hon'ble Chairperson  
NCLAT, New Delhi